

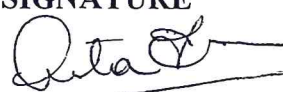
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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/618/ (IB)/2017  
NAME OF THE PETITIONER(S) : TRANS ASIAN SHIPPING SERVICES P LTD  
NAME OF THE RESPONDENT(S) : JAIN GRANITE & PROJECTS (I) PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	ANITA THOMAS	REPRESENTATION BY WHOM	

T. G. V. Aravinthan

T. G. V. Aravinthan  
for Respondent

**ORDER**

Ms Anita Thomas, counsel for petitioner present and stated that she has already furnished copy of the petition alongwith other documents to the respondent. Shri T G V Aravinthan, counsel representing the respondent present, filed vakalat and stated that they have received copy of the petition and other documents. He prayed time for filing counter. Time is extended at request for filing counter and also for hearing submissions of both the sides. Put up on 21.11.2017 at 10.30 A.M.

Sel -  
K Anantha Padmanabha Swamy  
Member (Judicial)